

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH: HYDERABAD

C.P.NO.72/97 in O.A.NO.533/94

Between:

Dt.of Order: 31.10.97.

Prithvi Singh

.....Applicant

And:

1. Shri Madhava Rao, IAS, Chief Secretary, Govt. of A.P., Hyderabad
2. Shri S.D. Mukherjee, IFS, Principal Chief Conservator of Forests, Govt. of A.P., Saifabad, Hyderabad.

.....Respondents.

Counsel for the Applicant : Mr.K.Sudhakar Reddy

Counsel for the Respondents : Mr.P.Naveen Rao

Mr.V.Rajeswara Rao

CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWARA : MEMBER (J)

THE TRIBUNAL MADE THE FOLLOWING ORDER:

Heard Mr.K.Sudhakar Reddy for the applicant and Mr.V.Rajeswara Rao for the Central Government. None appeared for the State Government.

Issue notice for admission and hearing on 7th November, 1997.

If the State Government is not represented on that day, the Chief Secretary will be asked to be present in the Court for explaining the case.

Prithvi
31.10.97
DEPUTY REGISTRAR (J)